

now participating in the Scheme of the Central Agency Section, namely:—

1. Punjab,
2. Gujarat,
3. Maharashtra,
4. Mysore,
5. Orissa,
6. Bihar (some work); and
7. Jammu & Kashmir. . (

(b) The Ministry of Law has appointed 3 Advocates in the Central Agency Section. They are:—

1. Government Advocate,
2. Deputy Government Advocate, and
3. Assistant Government Advocate.

They are Advocates on record and conduct cases in the Supreme Court on behalf of the Central Government and the participating State Governments.

Mysore State demand for Foodgrains

2076. Shri H. C. Linga Reddy: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the demand of foodgrains made by the Government of Mysore from the Central Government during the last three months, month-wise;

(b) the extent to which the demand has been met;

(c) whether it is a fact that the Central Government have not met the requirements of foodgrains for the State to introduce statutory rationing in cities with more than one lakh of population; and

(d) if so, when the requirements of the State would be met?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) to (d). The requirement of foodgrains of each

State is generally discussed between the State Government and the Government of India and supplies from Central stocks are arranged on the basis of availabilities every month and the relative needs of the different States. There is no proposal for the introduction of statutory rationing in cities with more than one lakh of population in Mysore at present. The question of making any estimate of the requirement of foodgrains for the purpose of the Central Government meeting it, therefore, does not arise. The supplies of foodgrains to Mysore from Central stocks during the last three months were as follows:

(in ,000 tonnes)			
Month	Rice	Wheat	Milo
August	1·9	23·8	26·3
September	0·4	30·7	20·7
October.	0·1	33·9	17·8

Agricultural Loans under P.L. 480

2077. Shri D. C. Sharma: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether the Government of U.S.A. have put up a proposal for the use of P.L. 480 Fund in Rupees for giving agricultural loans and to set up an organisation for the purpose in the country; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) No, Sir.

(b) Does not arise.